CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

OA/021/575/2014

HYDERABAD, this the 21st day of January, 2020

Hon'ble Mr. Ashish Kalia, Judl. Member Hon'ble Mr. B.V. Sudhakar, Admn. Member

 N.B. Vara Lakshmi, D/o. N. Prasad, Aged about 35 years, Occ: Unemployed, R/o. H.No.2-137, Kankipadu, Krishna District.

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- M. Naresh, S/o. M. Satyan, Aged about 27 years, Occ: Unemployed, R/o. Musivaddu Singaram, Guduguntlapalem Post, Nereducherla, Nalgonda District.
- 3. B. Jayaramulu, S/o. B. Balaiah, Aged about 31 years, Occ: Unemployed, H.No.7/524, Ro. Gooty Mandal, Anantapur District ó 515 402.
- 4. Chandra Sekhar Buddu, S/o. BVS Sastry, Aged about 35 years, Occ: Unemployed, R/o. H.No.3-504, Besides Nagarjuna Apartments, Undavalli Centre, Guntur District.
- 5. Nallala Sandeesh, S/o. Sammi Reddy, Aged about 27 years, Occ: Unemployed, H.No.1-7/1, Yellapur, Hasanparthy, Warangal ó 506 371.
- 6. Nadigoti Murali, S/o. Narsimha, Aged about 29 years, Occ: Unemployed, Auravani, Narketpally, Appajipeta, Nalgonda ó 508 254.
- 7. Sravanthi Palakurthi, D/o. Anandam, Aged about 28 years, Occ: Unemployed, Village Rangashaipet, Hanamkonda, Warangal District ó 506 006.
- 8. Kelavath Murthy Naik, S/o. K. Kese Naik, Aged about 27 years, Occ: Unemployed, D.No.2/160, Sarada Nagar, Dharamavaram Mandal, Ananthapuram District ó 515 671.
- Vallala Swapna, D/o. Satyanarayana, Aged about 26 years, Occ: Unemployed, H.No.2-52, Lakshminagar Village, Mirdoddy Mandal, Medak District ó 502 108.
- Vadla Konda Venkataiah, S/o. Mallaiah, Aged about 27 years, Occ: Unemployed, Masarlapally Village, Chinthapally Mandal, Nalgonda District ó 508 205.
- 11. K. Satish Kumar, S/o. K. Yellaiah, Aged about 28 years, Occ: Unemployed, H.No.81-11-A1, Raghavendra Nagar,

Kurnool ó 518 002.

12. Chindari Srinivasa Rao, S/o. Veerabhadra Rao, Aged about 27 years, Occ: Unemployed, D.No.5-45, Karapa, Karapa Mandal, East Godavari District ó 533 462.

13. Kamatam Bhaskar, S/o. Mallaiah, Aged about 30 years, Occ: Unemployed, H.No.7-28, Bathikepally Village, Pegadapally Mandal,

Karimnagar District ó 505 532.

14. Banothu Sreenu, S/o. Banothu Harya, Aged about 30 years, Occ: Unemployed, R/o.H.No.25-40/3/2/7, Plot No.18, Adarshnagar, East Anandbagh, Malkajgiri, Secunderabad ó 500 047.

15. M. Mahender, S/o. Kistaiah, Aged about 28 years, Occ: Unemployed, R/o. H.No.1-97-5-A, Street Jyotinagar, Teegalapad, Post CCC Nasapur, Mandal Manchiryal, District Adilabad ó 504 302.

16.Kota Venkatramana, S/o. Appa Rao, Aged about 28 years, Occ: Unemployed, R/o. Ramarayullupalem, Somalingapalem, Visakhapatnam ó 531 055.

Applicants

(By advocate: Mr. M.V. Krishna Mohan)

Vs

- 1. Union of India rep. by the Chairman, Railway Board, Rail Bhavan, New Delhi.
- 2. The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
- 3. The Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad.
- 4. The Chairman, Railway Recruitment Cell, C-Block, 1st floor, Railnilayam, Secunderabad.

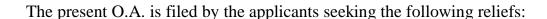
Respondents

(By advocate: Mr. N. Srinivasa Rao, SC for Railways)

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ORDER (ORAL)

Hon'ble Mr. Ashish Kalia, Judl. Member





õ.... to call for records pertaining to selection process of Group D in pursuance of Employment Notification No.RRC/ SCR/ Group D/1/2010 dt. 15.12.2010 and declare the action on the part of the respondents in not appointing the applicants to the post of Group D in the unfilled vacancies as arbitrary, illegal and unjust and consequently direct the respondents to appoint the applicants in unfilled vacancies of Group D in pursuance of notification dated 15.12.2010 and grant them all consequential benefits including the arrears of pay and allowances.ö

- 2. On notice, respondents filed reply statement, opposing the O.A.
- 3. However, when the matter was taken up for adjudication today, learned counsel for the applicants fairly admitted that this Tribunal dismissed similar OA/20/394/2014 through order dated 29.11.2019. The operative portion of the said order reads as under:
 - õ6. The respondents categorically stated that the posts are meant for physically handicapped candidates. In the notification itself, it is clearly mentioned that 191 posts are earmarked for visually handicapped persons, 161 for hearing handicapped and 157 for orthopedically handicapped. The verification of the records of those candidates takes some time and the fact that does not give any right to the applicant.
 - 7. We do not find any merit in the O.A. and the same is accordingly dismissed. There shall be no order as to costs.ö
- 4. In view of the above, the O.A. is dismissed in terms of the order of this Tribunal in OA/20/394/2014. No order as to costs.

(B.V. SUDHAKAR) ADMN.MEMBER /pv/ (ASHISH KALIA) JUDL. MEMBER